

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
NEW DELHI

C.P NO.516/2016  
CA NO.

CORAM:

SH. R.VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE COMPANY: Wrigley India Pvt.ltd

SECTION OF THE COMPANIES ACT: 100,102&102

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MUKESH SUKHIJA	ADV	PETITIONER	Mukesh Sukhiya
2.	C.BALDONI	Company Prosecutor	FOR R.D(NR)	(30)

ORDER

Order reserved.

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(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

sq-

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
20.4.2017